

LOK SABHA

Friday, 7th March, 1958

The Lok Sabha met at Eleven of the Clock

[MR SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Rural Electrification in Madras

*705. Shri Elayaperumal: Will the Minister of Irrigation and Power be pleased to state whether the Union Government have asked the Madras Government to prepare and place their plans for rural electrification for the current and ensuing years?

The Minister of Irrigation and Power (Shri S. K. Patil): No, Sir

Shri Elayaperumal: May I know what amount was allotted for this purpose?

Shri S. K. Patil: Out of the total allotment of Rs 20 10 crores for all the States for this scheme, the Madras Government's share was Rs 3,97,00,000

Shri N. E. Munisamy: Is it a fact that a couple of years back the Government of India had formulated a scheme with a view to draw electric lines to all the villages which are said to be backward areas in Madras State?

Shri S. K. Patil: I have been talking of this allotment out of the total sum of Rs 20 crores

Shri B. S. Murthy: May I know how much money has been spent by the Madras State out of the allotment made?

Shri S. K. Patil: So far as rural electrification is concerned, I think Madras seems to be quite ahead of the other States. They have done quite a lot of electrification. So far as the money which they have spent out of this is concerned, in 1954-55 there was an allotment of Rs 64 lakhs, in 1955-56 Rs 1,20,00,000 and in 1956-57 Rs 70 lakhs that means a total amount of Rs 2,54,00,000 in those three years.

Shri Ramanathan Chettiar: May I know whether the rural electrification scheme will be included in the core of the Plan?

Shri S. K. Patil: That is for the other Ministry to answer. But the exchange question does not come in the way and therefore there is no difficulty. So long as the States do not fail to utilise the money, they can go ahead.

Transport Policy of States

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*707. { Shrimati Tarkeshwari
Sinha:
Shri Raghunath Singh:
Sardar Iqbal Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the State Governments have been recently asked to revise their transport policy; and

(b) if so, the reactions of the State Governments in this matter?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b) A statement giving the information required is laid on the Table of the Lok Sabha [See Appendix IV, annexure No. 46.]

Shrimati Tarkeshwari Sinha: May I know what has been the reaction of the State Governments in so far as they have been asked to form transport corporations in their respective States and which are the States which have agreed so far to form transport corporations?

Shri Raj Bahadur: Except U.P., Punjab etc two or three States which have pointed out certain difficulties in regard to the formation of such corporations, the rest of the States appear to be prepared to fall in line

Shrimati Tarkeshwari Sinha: What will be the shape and terms of reference of these corporations and how will the financial burden be met? May I know whether it will be met also by a percentage of contribution by railways and if so, what percentage of contribution will come from the railways?

Shri Raj Bahadur: The road transport corporations contemplated will be constituted according to the Road Transport Corporations Act, 1950. So far as the participation of the Centre or the Railways is concerned in the constitution of such undertakings, a provision of Rs 10 crores exists so far as Railways are concerned for such participation.

श्री रघुनाथ सिंह में यह जानना चाहता हूँ कि उत्तर प्रदेश के लिये जो आप ने कहा कि उत्तर प्रदेश ने भी अपनी वह दिक्कत जाहिर की है तो मैं जानना चाहता हूँ कि यू० पी० की इस में क्या दिक्कत है और यू० पी० को आप लोन ५ रूप में या ग्रीर रूप में क्या सहायता दे रहे हैं ?

श्री राज बहादुर लोन ५ रूप में मेरे ज्ञान में इस वक्त तक उन्हें कोई सहायता मिली है, मुझे इस का पूरा ज्ञान नहीं लेकिन उन को दिक्कत यह है कि उन्होंने जो विभागीय रूप से इस को चलाया है और काफी सफलतापूर्वक चलाया है इसी लिये वह समझते हैं कि वर्तमान व्यवस्था

में कोई परिवर्तन करने की आवश्यकता नहीं है।

Shri Khadlikar: As there are difficulties experienced by State transport corporations regarding inter-State transport and there was an assurance given that a commission would be set up to smoothen the passage of inter-State transport. What steps have Government taken regarding that matter?

Shri Raj Bahadur: I think the hon. Member is referring to inter-State transport commission, as distinguished from intra-State, which means within the State

Shri Khadlikar: Yes

Shri Raj Bahadur: I think the notification in regard to that will be issued today or tomorrow setting up that particular Commission

श्री म० सा० द्विवेदी में जानना चाहता हूँ कि क्या केन्द्रीय सरकार ने इस बात के लिये भी राज्य सरकारों को आदेश भेजे हैं अथवा मलाह दी है कि जो रूट्स अभी तक नेशन्लाइज नहीं हुए हैं उन को नेशन्लाइज न किया जाय और यदि हा तो इस का क्या कारण है ? और इसी सम्बन्ध में जो बात है वह यह है कि कुछ स्टेट्स ऐसी हैं जहाँ कि नेशन्लाइजेशन का काम आगे नहीं गया है, उस का क्या कारण है ?

श्री राज बहादुर इस सम्बन्ध में किसी आदेश के देने का तो प्रश्न उठता ही नहीं है, अलबत्ता मलाह के रूप में प्लानिंग कमिशन से दो गश्ती पत्र भेजे गये हैं और उन में विविध २ नियम एव शर्तें रखी गई हैं कि जिन को पूरा करें तो यह नेशन्लाइजेशन अथवा राष्ट्रीयकरण का काम आगे बढ़ाया जा सकता है और उन में एक शर्त स्टेट ट्रांसपोर्ट कारपोरेशन बनाने की है। उन से कहा गया है कि राष्ट्रीयकरण के लिये हम लोन आदि की सहायता

उन्ही सरकारों को दे सकेंगे जो इन शर्तों का पालन करेंगी ।

Mr. Speaker: Shri Kasliwal.

श्री म० सा० द्विवेदी : अध्यक्ष महोदय, मैं थोड़ा सा क्लैरिफिकेशन चाहता हूँ ।

Mr. Speaker: The hon. Member is putting a long question; hereafter he should cut it short. Then I have no objection. Shri Kasliwal.

Shri Kasliwal: From the statement and from what the hon. Minister said just now, it appears that these loans and grants will not be available to State Governments if they have road transport undertakings managed departmentally unless they were incorporated under one or other of the special enactments or as a company under the Indian Companies Act. May I know why this view was taken by the hon. Minister?

Shri Raj Bahadur: Obviously because if they are allowed to function departmentally, the Central Government loses its revenue that accrues to it by way of income-tax. Unless and until they constitute themselves as companies or as corporations, we do not get our revenues from income-tax. Secondly, it is desirable that such undertakings should be run on the basis of corporations or companies so that they may be run on business principles.

श्री म० सा० द्विवेदी : क्या यह मत है कि जो सलाह राज्य सरकारों को आगे वृत्स को नेशनलाइज न करने के सम्बन्ध में भेजी गई है उस में प्राइवेट मोनोर्न और एम्प्लोईज का भी ध्यान रक्खा गया है और यदि हाँ तो इस को साफ कर दे ?

श्री राज बहादुर : मैं ने निवेदन किया कि नेशनलाइज न करे, ऐसी कोई सलाह नहीं दी गई है । अब नेशनलाइजेशन करने के वास्ते उन्हीं ने कुछ नियम और शर्तें और कुछ अवधि निर्धारित की है जिन के कि

अन्तर्गत यह नेशनलाइजेशन करने की बात की है ।

श्री म० सा० द्विवेदी : मैं ने प्राइवेट मोनोर्न की बात पूछी थी उस को तो काट ही दिया ।

Mr. Speaker: Shri Elayaperumal.

Shri Elayaperumal: In view of the fact that the scheduled castes people are unable to get permits under the present transport policy, may I know if there is any special provision made for scheduled castes people in the transport policy in any State in India?

Shri Raj Bahadur: So far as I am aware, no such reservation is made for scheduled castes.

Shri Elayaperumal: I am not talking of reservation I want to know if any special consideration has been given by the State Governments or if the Central Government is in a position to direct the State Governments to give some special consideration for the scheduled castes?

Mr. Speaker: What is the consideration that he wants?

Shri Elayaperumal: Special consideration to get transport permits.

Shri Raj Bahadur: I do not think any such special consideration is contemplated on behalf of the regional transport authorities.

डाक घरों में बैंक प्रणाली

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*७०८. { श्री भक्त बर्दान :
श्री स० बं० सामन्त :
श्री क० भे० मालवीय :

क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) बम्बई में डाक घर बचत बैंक लेखे में कुछ समय पूर्व प्रयोग के तौर पर जो बैंक प्रणाली चालू की गई थी उस में कहां तक सफलता मिली है ; और